

ITEM NO.132

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4941/2022

RAJKUMAR AGARWAL

Appellant(s)

VERSUS

VEHICLE TATA VENTURE NO. UP 70 BM 1600COMMERCIAL AUTO SALES PRIVATE
LIMITED THR. ITS DIRECTOR SANSKAR GUPTA & ORS. Respondent(s)

WITH

SLP(C) No. 19422/2023 (IV-B)

SLP(C) No. 19419/2023 (IV-B)

SLP(C) No. 19423/2023 (IV-B)

Date : 09-09-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajiv Tyagi, AOR
Mr. Rohit Gupta, Adv.
Mr. Rahul Tyagi, Adv.

Mr. Vaibhav Dwivedi, Adv.
Mr. Parmod Kumar Vishnoi, Adv.
Ms. Ankita Chaudhary, AOR

For Respondent(s)

Mr. Akshat Shrivastava, AOR

Mr. Kushagra Pandey, AOR

Mr. Ranjan Kumar Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Civil Appeal No(s). 4941/2022

Office report has not been uploaded.

List again on 12.09.2024.

SLP(C) NO. 19422/2023

Two weeks time, is granted as a last chance to Ld. counsel for the petitioner, to take fresh steps and file fresh particulars, to issue notice to respondent Nos. 1 to 4.

Service is complete in respect on respondent No. 5 and 6, but none has entered appearance on their behalf.

SLP(C) NO. 19419/2023

Two weeks time, is granted as a last chance to Ld. counsel for the petitioner, to take fresh steps and file fresh particulars, to issue notice to respondent No.1.

Service is complete in respect on respondent Nos. 2 and 3, but none has entered appearance on their behalf.

SLP(C) No. 19423/2023

Four weeks time, as a last chance, is granted to respondent nos.1 and 2 to file counter affidavit.

Service is complete in respect on respondent No. 3 and 4, but none has entered appearance on their behalf.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar